

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/45/2017
NAME OF THE PETITIONER(S) : BRAKES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : SEI ARJUN POWER PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|---------------------------|---|
| 1. | Prithviraj | Counsel for
Petitioner |  |
| 2. | Dominic S. David
Siddharth H
for S. Murkundan
P. Giridharan | Counsel for R1 |  |
| 3. | ANANT MERATHIA | Counsel for R5 & R6 |  |
| 4. | PAWAN THABAKH | Counsel for R4 & R7 |  |

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ORDER

Counsel for Petitioner present. Counsel for R1 present and filed the counter; copy of which is given to the other side. Counsel for R4 and R7 present and filed the counter; copy of which is given to the other side. No representation on behalf of R2 and R3. Counsel for R5 and R6 prayed for time to file counter. At request, time is enlarged. Put up on **06.12.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
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MEMBER (JUDICIAL)